GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SER VICEMEN WELFARE LOK SABHA UNSTARRED QUESTION NO.4908 TO BE ANSWERED ON THE 31ST MARCH, 2017 ECHS POLYCLINICS

4908. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the online billing mode under the Ex-servicemen Contributory Health Scheme (ECHS) has been initiated at all regional centres and if so, the details thereof and if not, the reasons therefor;

(b) whether the Government proposes to outsource administrative services to third party administrators for faster and smoother claim settlements and if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government proposes to enhance financial powers of ECHS polyclinics and regional centres for approval of hospitals bills for speedy disposal of bills / claims and if so, the details thereof and if not, the reasons therefor?

ANS	W E	R
MINISTER OF STATE		(DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE		
रा रा य मंी		(डा. सुभाष भामरे)

(a) Yes, Madam. Online billing has been extended to all the 28 Regional Centres of ECHS with effect from 1st April, 2015.

(b) The claim settlement function migrated to on-line bill processing through UTI-Infrastructure Technology and Services Ltd. (ITSL) at 5 Regional Centres in the year 2012 has been extended to all 28 Regional Centres with effect from 1st April, 2015. UTI-ITSL under control of Ministry of Finance was nominated to undertake the online bill processing as they were undertaking the same function for CGHS. Memorandum of Agreement was signed with UTI-ITSL on 29.09.2015.

(c) No, Madam. The existing Competent Financial Authority powers for approval of hospital bills are adequate and no proposal is under consideration for its revision.
